

(a) whether the attention of Government has been drawn to the serious crisis in the coal industry in Madhya Pradesh due to non-availability of Railway wagons; and

(b) if so, the steps taken by Government to clear the accumulated stocks ?

**THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) :** (a) Some representations about the inadequate availability of wagons for movement of coal have been received.

(b) According to the latest figures furnished by Coal Controller, the pithead stocks of coal in these fields were 0.57 million tonnes on 31-7-1971 against 0.66 million tonnes on 31-7-1970. This indicates some reduction in the pithead stocks of coal from these fields. A special drive was instituted from the 11th November to improve coal loading and it is expected that as a result the pithead stocks will be reduced further.

**Grants to Institutions for promoting Studies and Research in legal Profession**

2168. **SHRI HARI KISHORE SINGH :** Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the names of the institutions receiving grants-in-aid from Central Government for promoting studies and research in legal profession;

(b) the amount of grants-in-aid given to these institutions last year and during the current year; and

(c) whether it is proposed to increase the amount of grant-in-aid to these institutions and if so, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) :** (a) The Indian Law Institute of Constitutional and Parliamentary Studies, the Indian Branch of the International Law Association are receiving grants-in-aid through this Ministry.

The Indian Law Institute is receiving the grant to continue its programme, expand its research and academic activities in promoting and conducting legal research. The Institute of Constitutional and Parliamentary Studies is engaged in promoting studies in constitutional systems in different countries, the problem of working of the Indian Constitution, development in constitutional law and legislative drafting, studies of the trends in judicial interpretation and conventions in Parliamentary Procedure. The International Law Association is engaged in research Projects in the field of International Law etc.

(b) The following grants-in-aid have been made by the Govt. to the Institutions :

<i>Name of the Institution</i>	<i>1970-71 Rs.</i>	<i>1971-72 Rs.</i>
(1) The Indian Law Institute	8,00,000	1,50,000 (first instalment of a total promised grant of Rs. 7,50,000/-)
(2) The Institute of Constitutional and Parliamentary Studies	2,00,000	1,00,000 (first instalment of a total promised grant of Rs. 2,00,000/-)
(3) The International Law Association	24,500	25,000

(c) No, Sir.

**Damage caused by Cyclone and Rains in Durgapur and Asansol**

2169. **SHRI KRISHNA CHANDRA HALDER :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the attention of Government has been drawn to the wide-spread damage of mud-built houses in various villages of Durgapur and Asansol sub-divisions due to the cyclone and rains in the recent past;

(b) if so, the extent of damage; and